

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 27

CA NO. 220/2019 IN
CP NO. (IB)322/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR V/S M/S PIYUSH SHELTERS
INDIA PVT LTD

SECTION OF I & B CODE: 45 & 66 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : RAM KUMAR MISHRA-FOR-RP

PCMA De. Ram ~~CA NO. 220/2019 IN CP NO. (IB)322/ALD/2018.~~

Adv. Babita Jain

Sh. Sh. Yash Tandon, Advocate for Home Buyers, Dr. Ram Kumar, PCMA, Ms. Babita
Jain and Sh. G.S. Gupta for the RP, Sh. Namman Rajvanshi holding brief of Sh. Sanchit
Garga, Sh. Tanmay Sadh holding brief of Sh. Abhinav Gaur, Advocate for the Financial
Creditor (HDB Financial Services) are present.

In view of the order passed in CA NO. 371/2019 IN CP NO. (IB) 322/ALD/2018.

Accordingly, put on 25th March, 2021 before the Regular Court.

-Sd-

Dated : 15.03.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(P.S.)